

ITEM NO.803
(Mentioning)

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 24105/2023

(Arising out of impugned final judgment and order dated 13-10-2023 in FA No. 149/2020 passed by the High Court Of Judicature At Allahabad)

PRATIBHA JHA

Petitioner(s)

VERSUS

ASHOK JHA

Respondent(s)

Date : 01-03-2024 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Petitioner-in-person
Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)
Mr. Vishwa Pal Singh, AOR

UPON being mentioned, the Court made the following

O R D E R

This matter was mentioned today.

We are not inclined to pass any order.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR